

**Water Supply in Ali Ganj,
Lodi Colony**

9488. SHRI HIRALAL R. PARMAR : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) whether the attention of Government has been drawn to the problems faced by residents of Ali Ganj, Lodhi Colony because of shortage and poor supply of drinking water;

(b) whether it is a fact that in other colonies of Delhi water is supplied for quite a good period of time;

(c) if so, why the discrimination has been made in respect of Ali Ganj where water is supplied only three hours in morning and four hours in evening;

(d) whether Government propose to improve the water supply position in Ali Ganj; and

(e) if so, when ?

THE DEPUTY MINISTER IN THE MINISTRY OF WORKS AND HOUSING (SHRI MOHAMMED USMAN ARIF) : (a) The NDMC has informed that there have been some complaints of shortage of water.

(b) As stated by NDMC, the supply of filtered water to NDMC area is intermittent. There are small variations in the number of supply hours in different colonies depending upon their location.

(c) The NDMC has denied any discrimination what so ever in the matter of supply of water to different places in its area.

(d) The NDMC has already taken action to improve filtered water supply in Lodhi Road area by way of constructing an underground tank with boosting arrangements.

(e) The NDMC has stated that the position will improve as soon as agreed quantity of water is supplied by the Delhi Water Supply and Sewage Dis-

posal Undertaking to the underground tank at Lodhi Road.

The DWS & SDU authorities have been requested to take immediate steps to augment water supply to the NDMC.

Transfer Policy of F.C.I. and C.W.C.

9489. SHRI ANWARA HMAD : Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state :

(a) whether Food corporation of India and Central warehousing Corporation have formulated and adopted a transfer policy on account of which great commotion permeates in all cadres and employees are indiscriminately being transferred and strikes are increasing;

(b) whether the policy formulated has benefited Government;

(c) whether perquisites of staff transferred are protected;

(d) whether genuine cases are examined on merits; and

(e) whether such transfers have elevated the image of Government and if so, the reaction of Government thereto ?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI BHAGWAT JHA AZAD) : (a), (b) and (e) The FCI and Central Warehousing Corporation do have a transfer policy. Some officers and staff who are transferred in public interest might have felt inconvenienced, but it is not correct to say that great commotion permeates in all cadres against the transfer policy, that employees are indiscriminately transferred and that strikes are increasing as a result of of this.

(c) The normal transfer rules apply.

(d) Yes, Sir.